

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 113
IB- 561/ND/2020

IN THE MATTER OF:

Quippo Infrastructure Ltd. ... Applicant/Petitioner

Vs

Haridwar Infrastructure Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 12.04.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Anisha Mahajan, Adv.
For the Respondent :

ORDER

Learned Counsel for the applicant states that rejoinder is filed on 10th April, 2021. The same has not come to the court file. Pleadings are complete. List for hearing on 24.05.2021.

Sd/-
DR. V.K. SUBBURAJ
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)